

16.12 hrs.

BANKING COMPANIES (ACQUISITION AND TRANSFER OF UNDERTAKINGS AMENDMENT BILL*

(Amendment of Sections 3, 4, etc.)

SHRI C. K. CHANDRAPPAN (Cannanore): I beg to move for leave to introduce a Bill to amend the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970.

MR DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970".

The motion was adopted.

SHRI C. K. CHANDRAPPAN: I introduce the Bill.

PUBLICATION AND IMPORT OF POLITICAL LITERATURE BY FOREIGN MISSIONS IN INDIA (REGULATION) BILL*

SHRI SAMAR GUHA (Contai): I beg to move for leave to introduce a Bill to regulate the publication and import of political literature by foreign missions in India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to regulate the publication and import of political literature by foreign missions in India."

The motion was adopted.

SHRI SAMAR GUHA: I introduce the Bill.

APPOINTMENT OF GOVERNORS BILL*

SHRI SAMAR GUHA (Contai): I beg to move for leave to introduced a Bill to provide for the constitution of a Panel of candidates for appointment as Governors of States.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the constitution of a Panel of candidates for appointment as Governors of States."

The motion was adopted.

SHRI SAMAR GUHA: I introduce the Bill.

FOREIGN PROPAGANDA IN INDIA (REGULATION AND CONTROL) BILL*

SHRI SAMAR GUHA (Contai): I beg to move for leave to introduce a Bill to restrict the motivated political propaganda of foreign countries in India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to restrict the motivated political propaganda of foreign countries in India."

The motion was adopted.

SHRI SAMAR GUHA: I introduce the Bill.

NATIONAL DEFENCE ACADEMY, KHADAKVASALA AND THE INDIAN MILITARY ACADEMY, DEHRADUN (RE-NAMING) BILL*

SHRI SAMAR GUHA (Contai): I beg to move for leave to introduce a Bill to rename the National Defence

[Shri Samar Guha]
Academy Khadakvasala and the
Indian Military Academy, Dehra Dun.

MR. DEPUTY-SPEAKER: The
question is:

"That leave be granted to intro-
duce a Bill to rename the National
Defence Academy, Khadakvasala
and the Indian Military Academy,
Dehra Dun."

The motion was adopted.

SHRI SAMAR GUHA: I introduce
the Bill.

—
CONSTITUTION (AMENDMENT)
BILL*

(Omission of Article 370)

SHRI P. K. DEO (Kalahandi): I
beg to move for leave to introduce a
Bill further to amend the Constitu-
tion of India.

MR. DEPUTY-SPEAKER: The
question is:

"That leave be granted to intro-
duce a Bill further to amend the
Constitution of India."

The motion was adopted.

SHRI P. K. DEO: I introduce the
Bill.

—
PAYMENT OF BONUS (AMEND-
MENT) BILL*

*(Amendment of Section 10 and Sub-
stitution of Section 20, etc.)*

SHRI CHITTA BASU (Garasat): I
beg to move for leave to introduce a
Bill further to amend the Payment of
Bonus Act, 1965.

MR. DEPUTY-SPEAKER: The
question is:

"That leave be granted to intro-
duce a Bill further to amend the
Payment of Bonus Act, 1965."

The motion was adopted.

SHRI CHITTA BASU: Introduce
the Bill.

—
CONSTITUTION (AMENDMENT)
BILL*

(Amendment of Articles 19 and 326)

डा० लक्ष्मी नारायण पांडेय : (बंडसौर) :
मैं प्रस्ताव करता हूँ कि मुझे संविधान में संशोधन
करने वाले एक विधेयक को पेश करने की
अनुमति दी जाए।

MR. DEPUTY-SPEAKER: The
question is:

"That leave be granted to intro-
duce a Bill further to amend the
Constitution of India."

The motion was adopted.

डा० लक्ष्मी नारायण पांडेय : मैं विधेयक
को पेश करता हूँ।

—
ARMS (AMENDMENT) BILL*
(Amendment of Section 2)

डा० लक्ष्मी नारायण पांडेय (बंडसौर) :
मैं प्रस्ताव करता हूँ कि मुझे आयुध अधि-
नियम, 1959 का संशोधन करने के लिए
एक विधेयक पेश करने की अनुमति दी जाये

MR. DEPUTY-SPEAKER: The
question is:

"That leave be granted to intro-
duce a Bill further to amend the
Arms Act, 1959."

The motion was adopted.

डा० लक्ष्मी नारायण पांडेय : मैं विधेयक
को पेश करता हूँ।